

Engineering and Non-Engineering courses for students belonging to Scheduled Castes, Scheduled Tribes and other Backward Classes;

(b) if so, the details thereof separately for each category course-wise as on 31st March, 1997;

(c) whether Government have any, data to indicate total number of students available in each category as on 31st March, 1997; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) to (d) In admission to Novadaya Vidyalayas, reservation for SCs and STs is provided in proportion to their population in the concerned districts subject to the minimum of national average of 15% and 7.5% respectively.

In Kendriya Vidyalayas, 15% and 7.5% of fresh admissions are reserved for children belonging to SCs and STs respectively.

Engineering and Technical Education Institutions funded by the Government of India reserved 15% of seats for SCs and 7.5% for STs. The State Government institutions approved by the AICTE are required to follow the reservation rules according to the State Policy for SCs and STs.

Reservation of seats is available for admission to the ITIs and Apprenticeship Training to the students belonging to SCs and STs categories in proportion to their population in respective States/UTs. No reservation has been extended to OBCs as such.

The details as to the number of students belonging to SCs and STs, course-wise and the total number of students in each category is available only upto 30.9.95 which are at Annexure. [See Appendix 180 Annexure No. 66]

Preventive measures against deaths of children in tribal areas of Orissa

3181. **SHRI SANATAN BISI:** Will the Minister of WELFARE be pleased to state:

(a) the preventive measures being taken against deaths of children in remote and backward tribal areas of Orissa;

(b) the details of the amount released to the

District Collectors of Orissa during the last three years for the purpose;

(c) whether any monitoring was conducted; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) to (d) Information has been asked for from the State Government of Orissa and the same will be laid on the Table of the House on its report.

Establishment of junior college for deaf at Bapatta, Guntur, Andhra Pradesh

3182. **SHRI K.M. SAIFUI LAH:**

DR. Y. LAKSHMI PRASAD:

Will the Minister of WELFARE be pleased to state:

(a) whether a request has been received for establishment of a junior college for deaf at Bapatta, Guntur district in Andhra Pradesh for which Central assistance is necessary and for the same land is available in the premises of the existing high school;

(b) if so, the details thereof and

(c) the action taken to widen job opportunities scope for the deaf in various positions?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b) A proposal has been received from the Government of Andhra Pradesh that grant-in-aid may be given to the Government Residential School for Deaf at Bapatta with a view to upgrade the school to intermediate college level so as to prepare the Handicapped for availing job opportunities. It has also been stated that the State Government has no objection to hand over the School to Central Government for continuation and upgradation of the same.

As under various schemes of grants-in-aid for handicapped welfare administered currently by the Ministry of Welfare, there is no provision for giving grant-in-aid to or taking over of any Government institution, it was not possible to consider the request of the State Government during the last financial year.

(c) In addition to making a provision for reservation of the handicapped persons including hearing handicapped in Govt. posts

